GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 7 (To be answered on the 2nd February 2023)

GREENFIELD AIRPORT IN KERALA

7. SHRI ANTO ANTONY

Will the Minister of CIVIL AVIATION लागर विमालन मंत्री

be pleased to state:-

(a) whether the Union Government has sought any clarification from the State Government of Kerala for setting up of Greenfield Airport at Erumely, Kottayam District, Kerala;

(b) if so, the details thereof;

(c) whether the Union Government has received the response of the State Government in this regard; and

(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION ਗਾगर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (d): In June, 2020, Kerala State Industrial Development Corporation (KSIDC), a Government of Kerala enterprise submitted an application under Greenfield Airports (GFA) Policy to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of Greenfield airport at Kottayam (Sabarimala) in Kerala. The proposal of KSIDC was considered in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA), Ministry of Defence (MoD) and KSIDC as per Greenfield Airports (GFA) Policy, 2008.

Subsequently, the proposal was placed on 22.11.2022 before the 32nd Steering Committee on Greenfield airports for consideration of grant of Site Clearance to KSIDC for development of Greenfield airport at Kottayam (Sabarimala), Kerala. Based on the deliberations in the Steering Committee meeting, certain information with respect to (i) availability of land, free from all encumbrances, (ii) vetting of the Impact Assessment data by an independent agency and (iii) Internal Rate of Return (IRR) of the project were sought from Government of Kerala / KSIDC. These have been received from KSIDC in December, 2022 and are being analysed.
